

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1361**

**TO BE ANSWERED ON THE 18TH DECEMBER, 2018/ AGRAHAYANA 27, 1940
(SAKA)**

SPECIAL REHABILITATION PACKAGE

1361. DR. SHASHI THAROOR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Chief Minister of Kerala had requested a special rehabilitation package to help rehabilitate those affected by Cyclone Ockhi;

(b) whether the special package is separate from the amount released under the NDRF, since it is for long-term rehabilitation and reconstruction works;

(c) whether the Ministry has released the total funds requested by the State Government of Kerala;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) to (e): Under the existing State Disaster Response Fund (SDRF)/ National Disaster Response Fund (NDRF) guidelines, there is no provision to provide a special rehabilitation package for long-term reconstruction measures. However, financial assistance is provided from SDRF/ NDRF for immediate relief as per established procedure.

Government of Kerala had submitted two memoranda (i) projecting the estimated loss of Rs. 431.37 crore for relief & restoration for short term

measures towards cyclonic storm 'Ockhi', and (ii) projecting the financial package of Rs.7304 crore for long-term projects with various components head for coastal Kerala.

In the case of cyclone 'Ockhi', based on the memorandum on relief & restoration submitted by the State Government of Kerala for cyclone Ockhi of 2017, Inter-Ministerial Central Teams (IMCT) constituted for State, had assessed the damages in conformity with the norms of (SDRF/ NDRF). Based on the report of IMCTs, the High Level Committee (HLC), in its meeting held on 26.02.2018 had approved the assistance of (i) Rs 169.63 crore. (ii) Air bills, as per actuals.

In order to support the affected people, after Cyclone 'Ockhi' the Government of India had released an amount of Rs. 209.50 crore (Rs. 76.50 cr. from SDRF + Rs. 133.00 cr. from NDRF)for carrying out relief measures. As reported by the State Government, the State of Kerala has spent Rs.193.64 crores during the year 2017-18 from their SDRF, out of a total of Rs.470.86 crores available with them towards disaster relief.

The rehabilitation of those are affected due to natural calamities including cyclone is required to be undertaken by the concerned State Government from its own resources/ Central Schemes as per its existing rehabilitation policy.
